

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 08.02.2024

Appeal Lodging No. 54 of 2024

M/s. Veronica Production Ltd.

..... Appellant

Versus

BSE Ltd.

... Respondent

Mr. Ramesh Chandra Mishra, PCS with Mr. Deepak Dane,
Advocate, i/b Mr. Lokanath Mishra, Advocate for the Appellant.

ORDER :

1. Not on board. Mentioned today. List for admission on
February 15, 2024.

Ms. Meera Swarup
Technical Member

08.02.2024
PTM